

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 137(ND)13
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

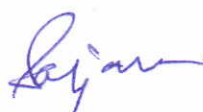

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016**

NAME OF THE COMPANY: M/s. George Koshi & Anr. Vs. esystem Software Pvt. Ltd.

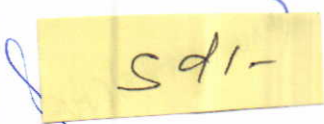
SECTION OF THE COMPANIES ACT: 397/398

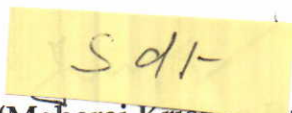
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SANTANA KOPANTY, ADV		PETITIONER	
2.	P. Banerjee ADV		Respondent	

ORDER

Learned Counsels for both the parties were present. They want to settle the matter amicably and prayed that the matter may be listed on the 16th September, 2016. List accordingly.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)